

F. No. 01(03)/Roster/CESTAT/2024/Part - II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.11.2024

ORDER NO. 144 of 2024

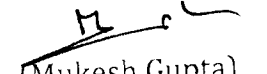
Hon'ble President is pleased to partially modify the roster order no. 137 of 2024 for CESTAT, New Delhi from 25.11.2024 to 29.11.2024 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 25.11.2024 to 29.11.2024	Mr. Ashok Jindal, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In case the Judicial Member in Service Tax Division Bench as per Roster Order No. 142 of 2024 is on leave/tour, Mr. Ashok Jindal, Hon'ble Member (Judicial) will sit in that Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.11.2024

ORDER NO. 145 of 2024


Hon'ble President is pleased to partially modify the roster order no. 138 of 2024 for CESTAT, Mumbai on 12.11.2024 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 12.11.2024 at 2:30 p. m.	Dr. Suvendu Kumar Pati, Hon'ble Member (Judicial) and Mr. Anil G. Shakkarwar, Hon'ble Member (Technical)	Part Heard matters: E/3309/2003 M/s. Parakh Foods Ltd. vs. Comm Cen. Excise Pune III E/3310/2003 Prakash Parakh Foods Ltd. vs. Comm Cen. Excise Pune III and E/3311/2003 Maddipatla S S PD. Vs. Comm Cen. Excise Pune III

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar